

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/21/1179/2018

Dated: 05/08/2019

Between

1. D.V. Krishna Rao,
S/o. D. Venkateswarlu,
Aged 50 years, R/o. H.No.18/6/
Gopal Nagar, Malkajgiri,
Secunderabad ó 500 047.
2. D. Narender,
S/o. D.V. Krishna Rao,
Aged 25 years, R/o. H.No.18/6,
Gopal Nagar, Malkajgiri,
Secunderabad ó 500 047.

... Applicants

AND

1. The Chairman,
Ministry of Railways,
Railway Board, Rail Bhavan,
New Delhi.
2. The General manager,
South Central Railway,
Rail Nilayam,
Secunderabad.
3. The Chief Personnel Officer,
South Central Railway,
Rail Nilayam, Secunderabad.
4. The Divisional Railway Manager,
South Central Railway,
Secunderabad Division,
4th floor, Sanchalan Bhavan,
Secunderabad ó 500 071.
5. The Senior Divisional Finance Manager,
South Central Railway,
Hyderabad Division,
Hyderabad Bhavan ó 500 071.

6. The Senior Divisional Personnel Officer,
South Central Railway,
Hyderabad Division,
Hyderabad Bhavan ó 500 071.

... Respondents

Counsel for the Applicants : Mr. G.V. Shivaji
Counsel for the Respondents : Mrs. Vijaya Sagi, SC for Rlys.

CORAM :

Hon'ble Mrs. Naini Jayaseelan, Member (Admn.)

ORAL ORDER

{Per Honøble Mrs. Naini Jayaseelan, Member (Admn.)}

Smt. Vijaya Sagi, learned Standing Counsel for the respondents present. There is no representation on behalf of the applicants in spite of the matter being listed under the caption -For Dismissalø Hence, the O.A. is dismissed for want of prosecution. There shall be no order as to costs.

**(NAINI JAYASEELAN)
MEMBER (ADMN.)**

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